

**Defective Case Register from 2025-02-06 to 2025-02-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/5031/2025	KAPILA CHARAN NAYAK	2025-02-06	.Petition not correctly addressed to Honorable Court
2	D-WP(C)/4856/2025	GOPAL PRASAD JENA	2025-02-06	1.Affidavit Not Proper. 2.Receipt Showing Serv.copy To cg not Filed. 3. INDEX not marked in the top of the index page.4. age of the petitioner not mentioned in the cause title and in both the affidavit in writ petition and in the I.A. petition.
3	D-WP(C)/5098/2025	AMIYA KUMAR CHHATOI	2025-02-06	Petition not correctly addressed to Honorable Court 1.Synopsis and date charts re not alphabetically paginated.2.Annexure-8 not attested as true cop
4	D-WP(C)/4966/2025	BIBHUTI BHUSAN PANDA	2025-02-06	Legal Assistant welfare fee Rs 10/- not affixed in the VAKALATNAMA
5	D-BLAPL/3964/2025	BIDYADHAR MANSING	2025-02-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Seal and Signature of the Jail Authority not furnished on V.nama.2.As per Standing order No. 03 dated 09.07.2024, the name of informant/Victim shall not be reflected in the petition.
6	D-CMAPL/5125/2025	RASMIREKHA NAYAK	2025-02-06	1. Court Fee Rs 06/- not paid 2. C.copy of dismissal order not filed
7	D-ABLAPL/3883/2025	BIBHUTI RANJAN MOHANTY	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 and 14 not neat.
8	D-WP(C)/4801/2025	BYOMAKESH TRIPATHY	2025-02-06	.Subject Code incorrectly Mentioned
9	D-BLAPL/3978/2025	PANCHANAN PANIGRAHI	2025-02-06	As per rejection order, date not correct in date chart and para.8 of petition. 2. As per annex.2 date of order para.7 of the petition
10	D-WA/4689/2025	SONAK MISHRA, A.S.C.	2025-02-06	Date of disposal of writ petition not correctly furnished in synopsis
11	D-BLAPL/3939/2025	PITAMBAR JENA	2025-02-06	1.Provision of law wrongly mentioned.
12	D-CRLMC/259/2025	MANORANJAN PADHY	2025-02-06	1. Page nos 7- 9 to 12- 15 to 17 not legible.
13	D-WP(C)/5102/2025	BHABANI SANKAR PRADHAN	2025-02-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 18 and 19 are not neat.
14	D-CRLMC/3760/2025	SOUBHAGYA KUMAR DASH	2025-02-06	.Petitions In less Than 75 Gsm Paper
15	D-CRLMP/2481/2025	ASHOK KUMAR SAHOO	2025-02-06	1.As per Affidavit nomenclature not correctly furnished

16	D-BLAPL/3837/2025	ASOK MOHANTY	2025-02-06	1. As per rejection order under Annexure-3, in Spl.G.R.Case No.43/20 of 2022-23 does not tally with petition.
17	D-BLAPL/3730/2025	RAKESH BEHERA	2025-02-06	As per rejection order,relationship of the petitioner in cause title not tally and Year of the G.R. case not tally with cause title.
18	D-WP(C)/3953/2025	AMIT KUMAR SAA	2025-02-06	1.Page Nos.25 To 26 Are Not Legible
19	D-WP(C)/5030/2025	RANJIT SAMAL	2025-02-06	1. Date of annex.2 mentioned in the index not tally to annex.2 as annexed. 2. .Petition not correctly addressed to Honorable Court
20	D-RVWPET/54736/2024	JAYDEEP PAL	2025-02-06	Provision of Law not correctly furnished
21	D-BLAPL/3915/2025	SUSHANTA KUMAR JOSHI	2025-02-06	1. Page no.14 not in proper place in rejection order.
22	D-MACA/4980/2025	AMIT KUMAR NATH	2025-02-06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 190 days 2. Court Fee Rs.1710/ payable not paid
23	D-WP(C)/5089/2025	AJODHYA RANJAN DASH	2025-02-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Petition not correctly addressed to Honorable Court 2. Page nos 33 to 57 84 and 85 not neat. not neat.Address not correct in IA also.
24	D-ABLAPL/3938/2025	SUSMITA PATTNAIK	2025-02-06	.Petition not correctly addressed to Honorable Court
25	D-ABLAPL/3890/2025	DEEPAK KU SAHOO	2025-02-06	Name of informant and victim should not be mentioned as per standing order.Put up for further SR.
26	D-WP(C)/4718/2025	SANTOSH CHANDRA ATABUDHI	2025-02-06	1.Petition not correctly addressed to Honorable Court 2.Copy Not Served On S.C(T)
27	D-WP(C)/5210/2025	SATYA PURNA PANDA	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure 1 not neat and legible.
28	D-WP(C)/5028/2025	RANJIT SAMAL	2025-02-06	1. Date of annex.2 mentioned in the index not tally to annex.2 as annexed. 2. .Petition not correctly addressed to Honorable Court
29	D-WP(C)/5216/2025	ARUPANANDA GOSWAMY	2025-02-06	1.D.C.Fee Of Rs.6/- To be paid On C.T.
30	D-WP(C)/4857/2025	RAGHUNATH BISWAL	2025-02-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexure-8 not marked in the index.2.petition not correctly addressed to the Honorable court in the I.A.petition 3.Petition not correctly addressed to Honorable Court
31	D-WP(C)/5234/2025	CHITTA RANAJAN DAS	2025-02-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

32	D-WP(C)/5146/2025	TAPAN KUMAR BISWAL	2025-02-06	Synopsis and date charts are not alphabetically paginated and also not marked in index.
33	D-ABLAPL/3944/2025	KALINDA KUMAR ROUT	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Age not furnished in the affidavit and page no.7 not legible.
34	D-WP(C)/5047/2025	MIHIR KUMAR DASH	2025-02-06	page no 16 not neat and legible.
35	D-ABLAPL/3935/2025	SUBHANKAR ROUT	2025-02-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Occupation and paragraph not mentioned in the affidavit.Advocate name not mentioned capital letter in the v.nama. 2.Petition not correctly addressed to Honorable Court
36	D-ABLAPL/3927/2025	SUSANTA KUMAR BARAL	2025-02-06	1. Paragraph no. not correctly furnished on declaration.
37	D-CRLMC/3654/2025	AMLAN MOHANTY	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
38	D-WP(C)/5062/2025	MANOJ VERMA	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In affidavit the fathers name not tally with the cause title. 2..Petition not correctly addressed to Honorable Court
39	D-BLAPL/3867/2025	ASHUTOSH KUMAR JHA DHEERAJ	2025-02-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not tally vide annex-3 and Index.Date not mentioned in the v.nama.
40	D-CRLMC/3743/2025	ASHOK KUMAR SAHOO	2025-02-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.2. Copy of F.I.R. not filed.
41	D-ABLAPL/3976/2025	JUDHISTHIR SAHOO	2025-02-06	.Petition not correctly addressed to Honorable Court
42	D-WA/4876/2025	SADASIVA PATRA (1)	2025-02-06	Page No 48 60 80 to 95 181 and 183 neat copy not filed.
43	D-BLAPL/3846/2025	SANJIB KUMAR BHANJADEO	2025-02-06	.Averments of serial number not correctly mentioned in the petition as well as declaration .2. Pages 23 25 26 27 28 32 36 55 70 72 not legible .
44	D-CRLMC/3856/2025	KASHINATH PATTANAIK	2025-02-06	As per standing order the name of informant shall not be mentioned in the Petition.Page 20 not page marked.
45	D-BLAPL/3776/2025	BHOKALI SETHI	2025-02-06	.Petition not correctly addressed to Honorable Court
46	D-ABLAPL/3967/2025	JYOTIRMAYA SAHOO	2025-02-06	Name of trial court in cause title, not tally in prayer .

47	D-CRLMC/3732/2025	SUDEEP KUMAR SARANGI	2025-02-06	1. Date and signature of counsel not furnished in the assessment slip.
48	D-WP(C)/5025/2025	RANJIT SAMAL	2025-02-06	1. Date of annex.2 mentioned in the index not tally to annex.2 as annexed. 2.Petition not correctly addressed to Honorable Court
49	D-CONTC/4998/2025	ADV	2025-02-06	Period of Delay 105 days
50	D-BLAPL/3917/2025	SAROJ KUMAR PADHI	2025-02-06	1. Name of P.S.under Annexure-1 does not tally with cause title.
51	D-CRLMC/3729/2025	SUDEEP KUMAR SARANGI	2025-02-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. .Sl. no. 4 of I.A. not proper and age of petitioner not reflect in V.nama.
52	D-WP(C)/3923/2025	GOPAL KRUSHNA NANDA	2025-02-06	Annexure 4 not legible .
53	D-BLAPL/3834/2025	JYOTIRMAYA SAHOO	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 and 11 not neat.
54	D-BLAPL/3889/2025	BIRAJA PRASANNA DAS	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 partially neat.
55	D-WP(C)/5032/2025	PRASANTA KUMAR SATAPATHY	2025-02-06	17-REFERENCE CERTIFICATE NOT FURNISHED. Writ petition number not furnished in reference certificate .
56	D-WP(C)/4687/2025	NIRANJAN LENKA	2025-02-06	1.Age of the petitioner as mentioned in the affidavit not tally with the cause title of the writ petition and in the vakalatnama.2.Age of the respondent no 29 to 35 not mentioned in the cause title.
57	D-WP(C)/5052/2025	PRADEEP KUMAR ROUT	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Fathers name mentioned in both the affidavit ,in writ petition and in I.A. petition not tally with the declaration and in the cause title of the writ petition.
58	D-WP(C)/5041/2025	SANTOSH KUMAR SAMANTARAY	2025-02-06	Age of the petitioner not tally in cause Title and Affidavit
59	D-CMP/5142/2025	BISWAJIT MOHAPATRA	2025-02-06	1 . Vernacular certificate not furnished and in prayer portion of c .m .p in place of petition it is mentioned petitioner and in place of petitioner it is mentioned petition . 2 . As per lower court order under annexure -3 ,order has been passed in c .s no .-212/1992-1 but in c .m.p and I .A , it is mentioned c .s no . - 212 / 1992 -1 /c s no .-686/2014 -1 .

60	D-BLAPL/3848/2025	SANJIB KUMAR BHANJADEO	2025-02-06	14-NOT PROPERLY INDEXED. 1. Signature of Executant and attested of jailor not mentained in V.nama.
61	D-BLAPL/3952/2025	JNYANANANDA PANDA	2025-02-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
62	D-ABLAPL/3815/2025	CHIRANJIB ROUT	2025-02-06	14-NOT PROPERLY INDEXED.
63	D-ABLAPL/3910/2025	JYOTIRMAYA SAHOO	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 and 12 not neat.
64	D-WP(C)/4889/2025	RAMA KRISHNA BISOI	2025-02-06	I.A. petition not correctly addressed to the Honorable court.
65	D-BLAPL/3903/2025	LALITENDU MISHRA	2025-02-06	1.Copy of order dtd.03.02.2025 mentioned under Annex-4 does not tally with the Index and averment-14 of line 16 of the petition.
66	D-WP(C)/5077/2025	PRASHANTA KUMAR NAYAK	2025-02-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-BLAPL/3784/2025	AMLAN MOHANTY	2025-02-06	Jailor not attested.
68	D-WP(C)/5120/2025	TUNA SAHU	2025-02-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
69	D-WP(C)/5063/2025	MANOJ VERMA	2025-02-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-WP(C)/5105/2025	NAMITA PATTANAIAK	2025-02-06	Age of the petitioner not mentioned in the Declaration
71	D-ABLAPL/3885/2025	BIBHUTI BHUSAN NANDA	2025-02-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 38 and 39 not proper arranged.As per FIR PS case and G.R case not tally with Petition
72	D-CONTC/4992/2025	ADV.	2025-02-06	17-REFERENCE CERTIFICATE NOT FURNISHED.
73	D-BLAPL/3970/2025	TUKUNA KUMAR MISHRA	2025-02-06	.Petition not correctly addressed to Honorable Court
74	D-WP(C)/5024/2025	NIBEDITA MOHANTY	2025-02-06	1. Page 52 and 66 not neat. 2..Petition not correctly addressed to Honorable Court
75	D-CRLMC/3728/2025	BISWARANJAN DALAI	2025-02-06	8-CAUSE TITLE NOT IN ORDER. Provision of law not correctly furnished.
76	D-WA/4873/2025	SUBHA BIKASH PANDA, A.G.A.	2025-02-06	Page No.48 to 51 neat copy not filed.
77	D-ABLAPL/3754/2025	RAJIV KUMAR MAHANTA	2025-02-06	DIST. not reflected by OP. NO. 1.
78	D-CRLMC/3913/2025	BISWABHUSAN DAS	2025-02-06	1. Name of the Lower court not correctly furnished in entire petition.

79	D-CMP/4941/2025	AKSHAYA KUMAR MOHAPATRA	2025-02-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
80	D-BLAPL/3971/2025	DEBA KUMAR RATH	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not legible.
81	D-ABLAPL/3752/2025	SURYAKANTA DWIBEDI	2025-02-06	Page number 8 not proper arranged
82	D-BLAPL/3990/2025	JAYDEEP PAL	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Petition not correctly addressed to Honorable Court
83	D-CONTC/5065/2025	KADAR MOHAMMAD	2025-02-06	1-Not properly addressed,2-The name of petitioner does not tally with signature in petition and vakalatnama,3-Page no.8 not signed by the counsel
84	D-BLAPL/3936/2025	PITAMBAR JENA	2025-02-06	1.Provision of law wrongly mentioned.
85	D-CRLA/3829/2025	PRANAB KUMAR DAS	2025-02-06	Put up for SR after redaction of name of R2 who is victim
86	D-WP(C)/5097/2025	DIPTI RANJAN BHOKTA	2025-02-06	xerox attested copy of order under Annexure-2 filed but c.copy there of not filed
87	D-WA/4696/2025	SUMAN PATTANAYAK, A.G.A.	2025-02-06	Code Indicated but appears to be not correct .
88	D-WP(C)/5049/2025	ABHILASH MISHRA	2025-02-06	paragraphs not correctly mentioned in the declaration part of the affidavit.
89	D-CRLREV/3826/2025	VIVEKANAND JENA	2025-02-06	Good ground certificate not furnished
90	D-FAO/4912/2025	JAYASANKAR MISHRA	2025-02-06	1. Receipt showing deposit of Awarded amount before the commissioner not filed. 2. Addressed of Honble C.J. not correctly furnished.
91	D-BLAPL/3905/2025	SUNIL KUMAR PANDA	2025-02-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.2. Date of rejection order under Annexure-1 not correctly furnished on Date of Chart.
92	D-CRLMC/3740/2025	HEMANTA KUMAR MOHANTA	2025-02-06	1. Name of the petitioner on cause title does not tally with Date Chart.
93	D-FAO/5061/2025	GAYATRI PATRA,A.S.C	2025-02-06	IN PAGE-7 BEING AGGRIEVED IS WRONG AS NOT TALLY WITH THE PRAYER OF THE PETITION
94	D-WP(C)/5057/2025	ABHILASH MISHRA	2025-02-06	Paragraphs not correctly mentioned in the declaration part of the affidavit.
95	D-ABLAPL/3983/2025	OM PRAKASH SARAN	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER.
96	D-ABLAPL/3982/2025	BINAYA BHUSAN ROURAY	2025-02-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.

97	D-WP(C)/5094/2025	AMIYA KUMAR CHHATOI	2025-02-06	.Petition not correctly addressed to Honorable Court
98	D-BLAPL/2874/2025	GAGAN BIHARI SINGH	2025-02-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-WP(C)/5046/2025	PABITRA KUMAR BEHERA	2025-02-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
100	D-WP(C)/5011/2025	AKSHAYA KUMAR NAYAK	2025-02-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Mobile numbers and enrollment numbers of all the counsel in vakaltnama not furnished.2.The name of opp.parties not correctly furnished in vakaltnama
101	D-BLAPL/3922/2025	BIDYADHAR PANDA	2025-02-06	V NAMA NOT ATTESTED BY JAIL AUTHORITY
102	D-WP(C)/5140/2025	DIPTI REKHA NANDA	2025-02-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Mobile numbers of all the counsel in vakaltnama not furnished.
103	D-ABLAPL/3951/2025	SANJAYA KUMAR PATRI	2025-02-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.
104	D-RVWPET/5048/2025	RUPESH KUMAR KANUNGO	2025-02-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
105	D-BLAPL/3973/2025	JAGADIP SAHOO	2025-02-06	Name of petitioner not correct in synopsis.
106	D-CRLMC/3759/2025	SOUBHAGYA KUMAR DASH	2025-02-06	1.G.R.case number not correctly furnished in synopsis and para no.1.
107	D-CRLMC/3571/2025	ASUTOSH TRIPATHY	2025-02-06	1. page nos.17 18 and 20 partially neat .
108	D-CRLMC/3783/2025	JYOTIRMAYA SAHOO	2025-02-06	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs. 1.10/- to be paid.
109	D-WP(C)/4950/2025	NIRANJAN BARIK	2025-02-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The petitioner has not signed in affidavit of writ petition.2.synopsis and date charts are not alphabetically paginated.
110	D-CRLMC/3746/2025	DEBADATTA MOHANTY	2025-02-06	1.This case related to Sexual offence the name of the victim and her address deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
111	D-BLAPL/3850/2025	KARUNAKAR NAYAK	2025-02-06	1This case related to sexual offence the name of victim and her related and address deleted from the petition
112	D-WP(C)/5100/2025	DIPTI RANJAN BHOKTA	2025-02-06	.Case number mentioned in Annexure-2 and 4 and averment of writ petition does not tally with book marks index and index of writ

				petition.2.Xerox attested copy of order under Annexure-2 filed but c.copy there on not filed
113	D-WP(C)/5036/2025	BAIDHAR SAHOO	2025-02-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no18 to 20 and 24 to 27 are not legible .
114	D-BLAPL/3832/2025	JYOTIRMAYA SAHOO	2025-02-06	provision not correct.
115	D-ABLAPL/3817/2025	SWARAJ PATEL	2025-02-06	.Petition not correctly addressed to Honorable Court
116	D-ABLAPL/3875/2025	ARIJEET MISHRA	2025-02-06	Name of deponent not correct in affidavit as per signature.
117	D-ABLAPL/3942/2025	SUSHANTA HARICHANDAN	2025-02-06	Page nos.12 13 20 and 21 not neat.
118	D-ABLAPL/3921/2025	BIDYADHAR PANDA	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.11 not neat and D.C.Fee Rs.18/- to be paid for affidavit, V.NAMA and petition. 2..Petition not correctly addressed to Honorable Court
119	D-BLAPL/3953/2025	BIDYALOK MOHAPATRA	2025-02-06	.Petition not correctly addressed to Honorable Court
120	D-WP(C)/5035/2025	RANJIT SAMAL	2025-02-06	.Petition not correctly addressed to Honorable Court
121	D-BLAPL/3868/2025	JUGALA KISHORE PANDA	2025-02-06	Index Page(1- ) on Bail Application is not complete.
122	D-WP(C)/5019/2025	RANJIT SAMAL	2025-02-06	1.Date of annex.2 mentioned in the index not tally to annex.2 as annexed. 2.Petition not correctly addressed to Honorable Court
123	D-ABLAPL/3909/2025	RAMANI KANTA PATTANAIAK	2025-02-06	As per standing order no.3 dtd. 9-7-2024, name of the prosecutrix / Informant shall not be reflected in the petition.
124	D-CRLA/1890/2025	BIJAYA KUMAR RAGADA	2025-02-06	Name of petitioner not correct in I .A -235/2025
125	D-WP(C)/5022/2025	RANJIT SAMAL	2025-02-06	1. Date of annex.2 mentioned in the index not tally to annex.2 as annexed. 2. .Petition not correctly addressed to Honorable Court
126	D-WP(C)/5016/2025	NIHAL RATH	2025-02-06	Page 105 not neat
127	D-WP(C)/5144/2025	PRAMOD KISHORE CHAND	2025-02-06	Deficit court fee of Rs.6/ to be paid on cause title of writ petition.
128	D-BLAPL/3896/2025	AMITAV TRIPATHY	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 29 not neat.
129	D-WP(C)/5037/2025	KUNAL KUMAR SWAIN	2025-02-06	.Subject Code incorrectly Mentioned 2..Receipt Showing Serv.copy To cg not Filed.
130	D-ABLAPL/3801/2025	SUSHANTA KUMAR JOSHI	2025-02-06	Fathers name not tally with affidavit and cause title

131	D-ABLAPL/3954/2025	BARADA PRASANNA SARANGI	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no.not correctly furnished on declaration.2.Age of the deponent on affidavit does not tally with cause title.3. Relationship of the deponent on affidavit not correctly furnished(Item No.2). 4..Petition not correctly addressed to Honorable Court
132	D-BLAPL/3977/2025	BIJAY KUMAR BEHERA	2025-02-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
133	D-BLAPL/3810/2025	SUSHANTA HARICHANDAN	2025-02-06	Page nos. 10 11 and 20 partly neat
134	D-BLAPL/3891/2025	BIRAJA PRASANNA DAS	2025-02-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 9 not legible.
135	D-BLAPL/3556/2025	PRASANTA KUMAR SAHOO	2025-02-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Fathers name not tally with rejection order and cause title.As per standing order no-3 dated 9.7.24 the name of victim/informant mentioned in the cause tile and petition copy
136	D-WP(C)/3875/2025	JYOTIRMAY GUPTA	2025-02-06	.Petition not correctly addressed to Honorable Court
137	D-WP(C)/5087/2025	PRAKASH RANJAN BARIK	2025-02-06	Occupation not mentioned in the affidavit also I.A
138	D-ABLAPL/3969/2025	NETRANANDA BISWAL	2025-02-06	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Page no.10 not neat and legible.2. Paragraph no. not correctly furnished on declaration.
139	D-WP(C)/4991/2025	LALIT SAHU	2025-02-06	.Petition not correctly addressed to Honorable Court

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 06-02-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/212/2014	RVWPET/212/2014	M/S.SANJAY KU.SAMANTARAY	OTHERS. STATUS OF PARTIES NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	RVWPET/219/2014	RVWPET/219/2014	A.S.C.	OTHERS. DELAY OF 247 DAYS OTHERS. RS 50 /- TO BE PAID IN V.NAMA
3	RVWPET/149/2014	RVWPET/149/2014	M/S.JAYDEV SENGUPTA	OTHERS. DELAY OF 304 DAYS